15.394 hrs.

CONSTITUTION (AMENDMENT) BILL.

(Amendment of Seventh Schedule)

भी म्रोम प्रकाश त्यागी : (वहरा :च) मैं प्रस्ताव करता हूं कि भारत के संविधान का ग्रीर संशोधन करने वाले विधेयक को पुन:स्थापित करने को अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री स्रोम प्रकाश त्यागी: मै विद्येयक पेश करता हं।

15.40 hrs.

NATIONAL HOLIDAY ON NETAJI SUBHAS CHANDRA BOSE'S BIRTH-DAY BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to provide for observing the birthday of Netaji Subhas Chandra Bose as national holiday.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for observing the birthday of Netaji Subhas Chandra Bose as national holiday."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

15.401 hrs.

SALARY, ALLOWANCES AND PEN-SION OF MEMBERS OF PARLIA-MENT (AMENDMENT) BILL.

(Amendment of section 1 and omission of section 8A)

SHRI R. D. GATTANI (Jodhpur): I beg to move for leave to introduce a Bill further to amend the Salary, Allowance: and Pension of Members of Parliament Act 1954.

DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

SHRI R. D. GATTANI: I introduce the Bill.

15.41 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Insertion of new section 7A)

श्री श्रोम प्रकाश त्यागी (बहरा:च) में प्रस्ताव करता हं कि लोक प्रतिनिधित्व धिधनियम, 1951 क भ्रीर संशोधन कान्न बाले विधेयक को पुर:स्थापित करने की धनुमति दो जायें।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

श्री स्रोम प्रकाश त्यांगी : मैं निधेयक पेश करता हं।

Extraordinary, Part II, section 2.

^{*}Published in Gazette of India dated 29-7-77.